					A	2000000								
	Annexure 3													
	Name of Corporate Debtor: Prolific Systems and Technologies Private Limited; Date of Commencement of CIRP: 26.08.2025 List of Creditors as on: 15.11.2025													
	LIST OF SECURED FINANCIAL CREDITORS (OTHER THAN FINANCIAL CREDITOR BELONGING TO ANY CLASS OF CREDITORS)													
	·													
Sr. No.	Name of creditor	Deta	ils of claim		Details of claim admitted					Amount	Amount of	Amount of	Amount of	Remarks, If
		Date of	Amount Claimed	Amount of claim	Nature of	Amount covered	Amount	Whether	% of voting	of	any	claim not	claim under	any
		receipt		admitted	claim	by security Interest	covered	related	share in CoC	continge	mutual	admitted	verification	
							by	party?		nt	dues,			
							guarantee			claim	that may			
											be setoff			
1	Axis Bank Limited	09-09-2025	32,64,90,489.67	30,68,58,265.67	Secured	Yes, Refer notes	Yes	Not related	43.29%	NA	NA	1,96,32,224.00	-	
2	J.C. Flowers Asset Reconstruction Private Limited	09-09-2025	34,03,03,435.32	34,03,03,435.32	Secured	Yes, Refer notes	Yes	Not related	48.00%	NA	NA	-	-	
3	National Skill Development Corporation	09-09-2025	6,17,63,474.00	6,17,63,474.00	Secured	Yes, Refer notes	No	Not related	8.71%	NA	NA	-	-	
	TOTAL		72,85,57,398.99	70,89,25,174.99					100%	-	-	1,96,32,224.00	-	

NOTES:

	Security Details for Axis Bank Limited					
	Hypothecation of current assests and receivables					
В.	Mortgaged of Immovable Properties					
i	Gala No 9, 10 and 11 on the Ground Floor, A Wing, Anusaya Apartment situated at bearing House No. 22 of Village Kasheli, Bhiwandi Road Thane 421302 owned by Corporate Debtor.					
ii	Flat No B- 201, Second Floor, Anusaya Apartment, B Wing, situated at bearing House No. 22 of Kasheli Village, G H. No 22/9, 10, 11, Village Kasheli, Bhiwandi Road, Thane 421302, Admeasuring 430 Sq. ft owned by Corporate Debtor.					
iii	Flat No A- 204, Second Floor Anusaya Apartment. A Wing , situated at bearing House No. 22 of Village Kasheli , Bhiwandi Road, Thane 421302, Admeasuring 765 Sq. ft owned by Corporate Debtor.					
iv	Office Premises No 102, S 1 & S 2 Wing, 1st Floor Purnashanti Heights of the Jayhind CHS Ltd Kharton Chendani Thane (W) 400601 owned by Corporate Debtor.					
v	Factory Building along with a Plot of Land Bearing no A 267, Thane Industrial Area within Limits of Panchpakhadi Road no 16, Near ESIS Hospital Wagle Industrial Estate, Thane West 400606 owned by Corporate Debtor.					
vi	Office No 414, 415, 416 & 417, 418 & 419, 4th Floor, A wing, Patil Plaza, Mitra Mandal Chowk, Opp. Pudhari Paper, Near Saras Baug, Swargate, Parvati, Pune 411009 owned by Corporate Debtor.					
	Commercial Unit No A Bearing Municipal No 6-3-883/2/201/A, Unit No B Bearing Municipal No 6-3-883/2/201/C, 2nd Floor, in the Commercial Building known as Topaz, in the premises Bearing Municipal					
vii	No 6-3-883/2, 63-883/C/ 14/A & 6-3-680, Panjagutta, Hyderabad, Telangana owned by Corporate Debtor.					
C.	Name Of the Guarantor					
i	Mr. Vijay Dattatraya Baoney					
ii	Mr. Vasudeo Shrirang Joshi					
iii	Mr. Ganesh Keshaorao Ballamwar					
iv	Mr. Rajeush Ballamwar					

2	Security Details for J.C. Flowers Asset Reconstruction Private Limited					
Α	Hypothecation of current assests , Stock and Book debts					
В.	Mortgaged of Immovable Properties					
i	Flat No 201 on the Ground Floor, Anusaya Apartment, B Wing Kasheli Bhiwandi Road Thane 421302 owned by Corporate Debtor.					
ii	Flat No 204 on the Ground Floor, Anusaya Apartment, B Wing Kasheli Bhiwandi Road Thane 421302 owned by Corporate Debtor.					
iii	Office Premises No 102, S 1 & S 2 Wing ,1st Floor Pumashanti Heights of the Jayhind CHS Ltd. Kharton Chendani Thane (W) 400601 owned by Corporate Debtor.					
iv	Factory Building along with a Plot of Land Bearing no A 267 Thane Industrial Area within Limits of Panchpakhadi Road no 16, New ESIS Hospital Eagle Industrial Estate Thane West 400606 owned by Corporate Debtor.					
v	Gala No 9, 10, 11 on the Ground Floor, Anusaya Apartment A Wing Kasheli Bhiwandi Road Thane 421302, GH no22/9, 10, 11 owned by Corporate Debtor.					
vi	Office No 414, 415, 416 & 417, 418 & 419, on Fourth Floor Mitra Chowk Opp. Pudhari Paper, Near Saras Baug Swargate, Parvati, Pune 411009 owned by Corporate Debtor.					
vii	Unit No A, B, C H no 6-3-883/2/ 201/ A, 6-3-883/ 2/201/B, 6-3-883/ 2/201/C on 2nd floor Topaz Complex, Panjagutta, Hyderabad owned by Corporate Debtor.					
C.	Name Of the Guarantor					
i	Mr. Vijay Dattatraya Baoney					
ii	Mr. Vasudeo Shrirang Joshi					
iii	Mr. Ganesh Keshaorao Ballamwar					
iv	Mr. Rajeush Ballamwar					

3	ecurity details of National Skill Development Corporation				
A.	Mortgaged of Immovable Properties				
i	Office No. 102, First Floor, Pumashanti Heights - Jaihind CHS Ltd., Final Plot No.42, CTS No. 13,14 (P), Tika No.2, Kharton, Chendani, Thane, (West) - 400601, Maharashtra				
ii	Office No. 414, 415, 416, 417, 418 & 419, Fourth Floor, Patil Plaza Mitra Mandal, Chowk, Saras Baug, S. No. 9/2, Final Plot No. 493, TP Scheme No. III, Parvati, Pune- 411009, Maharashtra				